COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

EXECUTION PETITION NO. 02 OF 2015 & IA NOs. 466, 482, 483 of 2015 AND 78, 79, 119 of 2016 & IA NO. 306 OF 2017 IN APPEAL NOs. 76 AND 82 OF 2013

Dated: 31st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Eastern India Powertech Ltd. Appellant(s)

Vs.

Assam Power Distribution Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. adv.

Mr. V.P. Singh Mr. Abhishek Roy

Mr. Priyank

Ms. Trishala Kulkarni Mr. Aditya Jalan Mr. Paresh Lal Ms. Sonia Nigam Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Mr. Avijit Roy

Ms. Poorva Saigal

Mr. Shubham Arya for R-1 Mr. A.K. Goswami, GM

Mr. N.M. Deb, AM (F&A) for APDCL

Mr. Sanjay Sen, Sr. Adv. Mr. Pragyan Pradip Sharma Ms. Aandini Kumari Rathore

Mr. S. Tamelli for R.4

ORDER

We have heard learned senior counsel for the parties. Arguments are concluded.

Judgment is reserved.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

Ss/pr